

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 230 /Confdl./2016
II-3-2/2002 (Part - II)

Bilaspur, dated the 18, March, 2016

The period of probation of the following Probationary Civil Judges of Lower Judicial Service, as specified in column No. (2) of the table below, is hereby, extended: -

TABLE

S.No.	Name of Judicial Officer	Date of appointment
(1)	(2)	(3)
1.	Shri Bhupat Singh Sahu	16/12/2013
2.	Ms. Shubhda Goyal	02/01/2014
3.	Shri Mohit Singh	23/12/2013
4.	Shri Vyankatesh Singh	26/12/2013
5.	Shri Mahesh Babu Sahu	23/12/2013
6.	Shri Rosemin Rajesh Xaxa	03/01/2014
7.	Ku. Reshma Bairagi	23/12/2013
8.	Ku. Akanksha Bhardwaj	27/12/2013
9.	Shri Satish Kumar Khakha	20/12/2013
10.	Shri Nixion Daved Lakra	23/12/2013

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 231 /Confdl./2016
II-3-2/2002 (Part - II)

Bilaspur, dated the 18, March, 2016

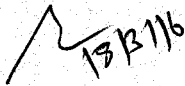
Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship. Contd.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)
 - (i) Shri Bhupat Singh Sahu, V Civil Judge Class-II, Ambikapur,
 - (ii) Ms. Shubhda Goyal, III Civil Judge Class-II, Rajnandgaon,
 - (iii) Shri Mohit Singh, Civil Judge Class-II, Kanker,
 - (iv) Shri Vyankatesh Singh, VII Civil Judge Class-II, Durg,
 - (v) Shri Mahesh Babu Sahu, I Civil Judge Class-II, Rajnandgaon,
 - (vi) Shri Rosemin Rajesh Xaxa, IV Civil Judge Class-II, Ambikapur,
 - (vii) Ku. Reshma Bairagi, I Civil Judge Class-II, Dhamtari,
 - (viii) Ku. Akanksha Bhardwaj, I Civil Judge Class-II, Ambikapur,
 - (ix) Shri Satish Kumar Khakha, Civil Judge Class-II, Pamgarh, District - Janjgir-Champa,
 - (x) Shri Nixion Daved Lakra, II Civil Judge Class-II, Rajnandgaon,
for information.
- (15) District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Kondagaon/ Surajpur/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur) for information.
- (16) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhis Sangh for information.
- (17) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.), High Court of Chhattisgarh, Bilaspur for information and necessary action.

- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (26) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL